

**DIVISION BENCH**

**ITEM NO.159 & 162**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 9<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

**ITEM NO.159- CONTEMPT PETITION NO.-3/ALD/2017 & CA  
No.10/2022 IN CP NO.75/ALD/2016**

<b>NAME OF THE COMPANY</b>	<b>SANJEEV AGARWAL V/S OMKALESHWAR COLONISER PVT LTD &amp; ANR.</b>
<b>UNDER SECTION</b>	<b>397/398 OF COMPANIES ACT, 1956</b>

**ITEM NO.162- CA No.295/2019, CA No.296/2019, IA No.07/2023, IA No.  
20/2023 & IA No.24/2023 IN CP No.121/ALD/2017**

<b>NAME OF THE COMPANY</b>	<b>SANJEEV AGARWAL V/S OMKALESHWAR COLONISER PVT LTD &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>241/244 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Rajnish Sinha, Adv.

*: For the Applicant in Contempt Petition  
No.3/ALD/2017 & Res. in CA No. 10/2022  
in Item No.159 & the Applicant in CA  
No.295/2019, CA No.296/2019, IA  
No.07/2023 & IA No.24/2023 & Res. in IA  
No. 20/2023 in Item No.162*

Sh. Udai Chandani, Adv.

*: For the Applicant in CA No.10/2022 &  
Res. No.2 in CONTEMPT PETITION  
NO.-3/ALD/2017 in Item No.159 & Res.  
No.3 in CA No.295/2019, CA  
No.296/2019, IA No.07/2023 in Item  
No.162*

Sh. Aishwarya Pratap Singh with  
Sh. Avneesh Tripathi, Adv.

*: For the Res. no. 1 in Contempt Petition  
No.3/ALD/2017 in Item No.159 &  
Applicant in IA No.20/2023 & Res.No.2 &  
4 in CA No.295/2019, CA No.296/2019, IA  
No.07/2023 in Item No.162*

**-Sd-**

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**ORDER**

**ITEM NO.162- CA No.295/2019, CA No.296/2019, IA No.07/2023,  
IA No.20/2023 & IA No.24/2023 IN CP No.121/ALD/2017**

1. At the joint request, made by both the Ld. Counsels representing the parties, the matter is adjourned for further hearing on 13<sup>th</sup> June, 2024, to come up higher on the Board.
2. The photocopy of this order be placed on record in both the connected matters.

***-Sd-***  
**(Ashish Verma)**  
**Member (Technical)**

***09<sup>th</sup> May, 2024***

*Avaneesh Kumar Singh*  
*(Stenographer)*

***-Sd-***  
**(Praveen Gupta)**  
**Member (Judicial)**